


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.117/BB/ 2017	-	For filing objections	Rule-6 of IB	Sri G.V. Sudhindra Vs American Road Technology & Road Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ADITYA PATEL 9535195603	Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is present. She has filed statement of objections. Counsel for Petitioner further requested time for compliance and matter is listed for final hearing as a last chance, list it on 11/01/2018 and no further adjournment will be given.


Member (T)


Member (J)